

ITEM NO.1A

COURT NO.7

SECTION XV

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7016 OF 2004

REGIONAL PROVIDENT FUND COMMISSIONER

Appellant (s)

VERSUS

SANATAN DHARAM GIRLS SEC. SCHOOL & ORS.

Respondent(s)

WITH

Civil Appeal NO.7738/2004

Civil Appeal NO.7740/2004

Civil Appeal NO.7739/2004

Civil Appeal NO.715-737/2005

Civil Appeal NO.739/2005

Civil Appeal NO.742/2005

Civil Appeal NO.741/2005

Civil Appeal NO.746/2005

Civil Appeal NO.745/2005

Civil Appeal NO.738/2005

Civil Appeal NO.747/2005

Civil Appeal NO.748/2005

Civil Appeal NO. 740 of 2005

Civil Appeal NO. 750 of 2005

Civil Appeal NO. 749 of 2005

Civil Appeal NO. 752 of 2005

Civil Appeal NO. 751 of 2005

Civil Appeal NO. 743 of 2005

Civil Appeal NO. 744 of 2005

Civil Appeal NO. 753 of 2005

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Date: 30/10/2006 These Appeals were called on for Judgment today.

For Appellant(s) Mrs.Anil Katiyar, Adv.

Mr. B.V. Balaram Das, Adv.

For Respondent(s)

Mr. Aruneshwar Gupta, Adv.

Mr.Ashok K.Mahajan, Adv.

Mr.Pratibha Jain, Adv.

Mr.Dharam Bir Raj Vohra, Adv.

Mr.K.L.Janjani, Adv.

Mr.R.S.Suri, Adv.

Mr.B.S.Banthia, Adv.

Mr.Sushil Kumar Jain, Adv.

Mr.Pradeep Paliwal, Adv.

Mr.H.D.Thanvi, Adv.

Mr.Sarad Singhania, Adv.

Mr.M.P.Jha, Adv.

Mr.Anil K.Chopra, Adv.

Mr.Harshvardhan Jha, Adv.

Mr.Ram Ekbal Roy, Adv.

Mr.P.V.Yogeswaran, Adv.

Mr.Manoj Prasad, Adv.

Hon'ble Dr.Justice AR Lakshmanan pronounced the Judgment of the Bench

comprising His Lordship and Hon'ble Mr.Justice Tarun Chatterjee.

The appeals are dismissed in terms of the signed Judgment.

No costs.

(Satish K. Yadav)

(Phoolan Wati Arora)

Court Master

Court Master

(Signed reportable Judgment is placed on the file)